31

♦644. SHRI L. K. N. PRASAD: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether it is a fact that a deputation of sugarcane growers of Andhra Pradesh had met him in September, 1970 and had urged for a minimum care price of Rs. 100 per tone for the 1970-71 season:
- (b) if so, whether the Union Government have considered their views in support of the proposal;
- (c) if so, how far Government have agreed to accept their suggestion; and
 - (d) if not, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) Yes, Sir.

- (c) It has not been possible for Govern ment to accept their suggestion.
- (d) Increase in the minimum price of sugarcane would have disturbed the intra-crop parities of prices and increased the acreage under sugarcane cultivation at the cost of other essential crops. It would also have created a problem of the economic utilization of the sugarcane crop. (The Agriculture Price Commis sion has also examined this and recom mended that minimum price should not be increased). Higher prices of sugarcane paid during 1967-68 and 1968-69 had lead to surplus production of sugarcane in 1969-70 which created difficulties for the growers in disposal and resulted in reduced realisations due to fall in price Increase in sugarcane price gur. would have continued or aggravated these difficulties. It would have also affected prices of other competing crops and commodities in general.

SETTING UP OF THE FK.M COUNCIL

- ♦645. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:
- (a) whether the Government of India have received any suggestions from the

Malayala Chalachithra Parishad, Madras. in regard to the setting up of a Film Council; and

to Questions

(b) if so, the reactions of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes, Sir. The Executive Committee of the Parishad have asked for nomination of at least one representative of the Government of Kerala and one representative of the Parishad on the Film Council.

(b) The proposal to set up statutory Film Council is under active consideration of Government. The suggestion will be considered at the appropriate time.

STRIKE IN INDO-SWISS PROJECT' MATTUPETTY

♦646. DR. K. MATHEW KURIAN • SHRI K. P. SUBRAMANIA MENON :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) whether it is a fact that the workers of the Indo-Swiss Project, Mattupetty, Kottayam District Kerala, are on a strike for many days;
- (b) if so, what are the details of the demands of the workers; and
- (c) what are the steps taken by Government to redress the grievances of the workers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT'

- (a) The Government of Kerala in their latest communication has intimated that the labourers of Indo-Swiss Project struck work from the 12th October, 1970.
 - (b) The demands of the workers were:
 - (i) All the daily paid labouiers should be taken on regular employment baais, as monthly paid employees.

33

- (ii) Family quai ters should be constructed for the labourers
- (iii) The laboun rs should be made eligible for the br lefits of Employees Contributory Prov dent Fund Scheme.
- (iv) Blankets etc should be supplied for the year 1970.
- iv) The workers should be given preference in the s -lection of Artificial Inseminators under the Project.
- (c) This is a State iovernment Project. The Government of Kerala have since issued orders conver ng the skilled and unskilled daily rated posts in the Indo-Swiss Project into r onthly paid posts. The State Governmer t have also decided to expedite the cor miction of family quarters. The propo a.1 for introduction of the Provident Fum is being processed urgently. The dema id for supply of blankets etc. will be onsidered by State Government after ascei taining the practice followed in other D partments. It has also been decided by G vernment of Kerala to give preference to t] e qualified workers 1 of the Project when sel ctions are made/ in future to the post of the 897.70 लाख र० की राशि ऋणों तथा Artifiicial Inseminators.

उपभोशता सहकारी समितियों के लिए ऋण तथा अग्रिम धनराशियां

* 647. श्री राम सहाय : क्या खाद्य तथा हार्षि मंत्री यह बताने की कृपा करेंगे कि:

- (क) उपभोक्ता सहकारी समितियों द्वारा ।मानत के आधार पर कितनी राशि के ऋण ाथा अग्रिम घनराशि प्राप्तकी गई और उसमें से उनके द्वारा कितनो घनराशि अदा हर दो गई और सरकार को उनकी ओर से कतनी धनराशि अदा करनी पडी; और
- (ख) 120 उपभोक्ता सहकारी सिम-तयों द्वारा प्राप्त किए गए कुल ऋणों में से सी घनराशि कितनी है जिसके पुनर्भुगतान : लिए सरकार द्वारा गाएंटी दी गई थी और ोड्ब गई है।

-63 R. S./70

F[LOANS AND ADVANCES FOR THE CONSUMERS' COOPERATIVE SOCIEHES

- *6₄₇. SHRI RAM SAHAI : Will the Minitser of FOOD AND AGRICULTURE be pleased to state j
- (a) the amount of secured loans and advances obtained by the Consumers' Cooperative Societies and paid off by them and the amount which Government had to pay in their behalf; and
- (b) the amount out of the total loans obtained by 120 Consumers' Coop-rative Societies which has gone into bad debt for the repayment of which a guarantee was given by Government?

खाद्य, कृषि, सामुदायिक विकास और सह-कारिता मंत्रालय में उपमंत्री (श्री जगन्नाय पहाड़िया): (क) 3 दिसम्बर, 1970 को गारंटी योजना के अधीन 70 उपभोक्ता सह-कारी समितियों द्वारा जमानत के आधार पर अग्निमों के रूप में प्राप्त की गई है इसके अति-रिक्त. 71 समितियों के बारे में 646.58 लाख रु० की धनराशि के लिए गारंटियों का नवीकरण किया जाना है।

चंकिये नकदी ऋण सीमाओं के प्रति चाल् स्तातों के स्वरुप के हैं, अतः लौटाने का प्रश्ने नहीं उठता है।

केन्द्रीय सरकार द्वारा किसी भी विनदायी वैंक को इन गारंटियों के प्रति अब तक कोई भी राशि अदानहीं की गई है।

- (ख) चंकि कोई भी समिति, जिसके लिए केन्द्रोध सरकार ने गारंटी दो थो परिसमापन में नहीं गई हैं अतः किसी भी राशि को अप्राय ऋण नहीं समझा जा सकता है।
- tLTHE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH PAHADIA): (a) An amount of Rs. 897-70 lakhs has been obtained by way of secured loans and advances by 70 Consumers'
 - f[] English translation.